CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR Original Application No. 741 of 1998

Jabalpur, this the 7th day of March 2003

Hon'ble Mr. Justice N.N. Singh- Vice Chairman Hon'ble Mr. R.K. Upadhyaya - Member (Administrative)

V.B. Sharma, Head Mail Guard R.M.S., R/o **Roshan** Nagar Char Khamba, Kidwai Ward, No. 15, Katni

WEESES - APPLICANT

VERSUS

- The Union of India through the Secretary, Ministry of Communication Govt. of India, New Delhi.
- The Superintendent R.M.S., JB- Division, Jabalpur.
- 3. The Inspector R.M.S., JB
 2nd Sub Division, Katni,
 through the Sub Record
 Officer, R.M.S., SubRecord Office, Katni.

- RESPONDENTS

(By Advocate-Shri P.Shankaran on behalf of Shri S.C.Sharma)
OR DER (ORAL)

Nome for the applicant. Even on 3.852001 and 19511.2001 none was present on behalf of the applicant. It is presumed that the applicant is not interested in further prosecuting this case. Accordingly. this O.A. is dismissed for non-prosecution. No costs.

(11/3 s) any

(R.K. Upadhyaya) Member (Admnv.) (N.N.Singh)
Vice Chairman

rkv.

प्रतिकत्त सं भे क्या ज्ञानस्य प्रतिकत्त । प्रतिकत्त ।